

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1988/2017

VIJAI NARAIN PANDEY @ VIJAI PRASAD PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(only I.A .NO. 177412 OF 2018 in CrI.A. No. 741/2018 to be listed)

WITH

CrI.A. No. 741/2018 (II)

(FOR SUSPENSION OF SENTENCE ON IA 177412/2018)

Date : 29-03-2019 This application was called on
for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Appellant(s)

Ms. Lalita Kohli, Adv.
Mr. Abhishek Swarup, Adv.
for M/S. Manoj Swarup And Co., AORMr. Uday Gupta, Adv.
Mrs. Shivani Lal, Adv.
Mr. M.K. Tripathi, Adv.
Mr. Hiren Dasan, Adv.
Mr. Dhiraj Pandey, Adv.
Mrs. Sarla Chandra, AOR

For Respondent(s)

Mr. Anurag Kishore, Adv.
Mr. Garvesh Kabra, Adv.
Mr. Vikas Chaudhary, Adv.
Ms.Rachna Gupta, Adv.UPON hearing the counsel the Court made the following
O R D E RIn view of letter dated 27.03.2019
circulated by learned counsel for the State, list
after two weeks.[Charanjeet Kaur]
A.R.-cum-P.S.[Indu Kumari Pokhriyal]
Asstt. Registrar